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IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 8082/2022, CM APPL. 24496/2022

DELHI VOLUNTARY HOSPITAL FORUM

.....Petitioner

Through: Mr. Rakesh Malhotra, Mr. Bharat Malhotra and Mr. Kushal Malhotra, Advocates.

versus

DIRECTOR GENERAL OF HEALTH SERVICES & ORS.

.....Respondents

Through: Mr. Prakhyat Gargasya, Advocate for Mr. Divyam Nandrajog, Panel Counsel for GNCTD/ R-1, 2, 5. Ms. Shubhra Parashar and Mr. Virender Pratap Singh Charak, Advocates for R-3.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER
22.10.2024

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1. Mr. Prakhyat Gargasya, counsel for Respondents No. 1, 2 and 5, states that the main arguing counsel, Mr. Divyam Nandrajog, is indisposed, and requests for an adjournment. The request is not opposed by the Petitioner.
2. Let a copy of the counter affidavit filed by GNCTD be supplied to counsel for the Petitioner within three weeks from today. The Petitioner is permitted to file a rejoinder thereto within four weeks thereafter.
3. List on 23rd January, 2025.

SANJEEV NARULA, J

OCTOBER 22, 2024

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